

**Central Administrative Tribunal
Principal Bench
New Delhi**

**RA No.91/2019
in
OA No.3980/2017**

This the 15th day of April, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

R. S. Misra ... Applicant

Versus

Kendriya Vidyalaya Sangathan ... Respondent

O R D E R (By Circulation)

Justice L. Narasimha Reddy, Chairman :

The OA itself was dismissed by observing that it is frivolous one, filed by totally indisciplined person. Filing of this Review Application is another step of similar nature.

2. The Review Application is dismissed.

**(Aradhana Johri)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

/as/